

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-20/2001(pt.)/2532/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri D. Ullah,
District and Sessions Judge,
Kamrup, Amingaon.

Dated Guwahati, the 23rd March, 2023.

Sub:- **Casual leave with station leave permission.**

Ref:- Your letter No. DJKA/2525/2023 Dated 21st March, 2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **three days casual leave on 10.04.2023, 11.04.2023 & 12.04.2023, with station leave permission, from the morning of 07.04.2023 to the morning of 18.04.2023**, has been granted. The next senior most Judicial officer at the station would be in charge of your Court and office during your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-20/2001(pt.)/2533/A, dated 23'03'2023

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)
[Signature]